



**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT
JODHPUR**

S.B. Civil Writ Petition No. 7736/2021

Sandeep Kumar S/o Shri Premchand, Aged About 18 Years, R/o
Shanker Nagar C-88, Opposite P.f. Office, Jodhpur.

----Petitioner

Versus

1. Union Of India, Through The Home Secretary,
Department Of Home, Iv, Jaipur

2. The Secretary, Ministry Of External Affairs, Jaipur,
Rajasthan.

3. Passport Office, Passport Seva Kendra, Sun Tower, Old
National Handloom Building, Pal Road, Jodhpur.

----Respondents



For Petitioner(s) : Mr. Sanjay Mathur through V.C.
For Respondent(s) : Mr. Mukesh Rajpurohit, ASG through
V.C.
Mr. Hemant Jain through V.C.

JUSTICE DINESH MEHTA

Order

10/01/2022

I.A. No.2/2021:

1. The petitioner has moved the present writ petition, inter-alia, seeking direction to the Union of India to provide him Long Term Visa.

2. Mr. Mukesh Rajpurohit, learned ASG appearing for the Union of India, prays for and is granted four weeks' time to complete his instructions.

3. Having regard to the facts and circumstances and considering that pursuant to interim order dated 03.08.2021, petitioner appeared in the NEET (UG) Examination and has secured 80% marks, it is hereby ordered that the competent



authority of the NEET shall allot appropriate college to the petitioner, of course, in accordance with his merit, however, ignoring the fact that the petitioner is not having Long Term Visa in his favour.

4. The petitioner shall thereafter be permitted to pursue his course, which shall be subject to final outcome of the writ

petition.



59-Ramesh/

(DINESH MEHTA),J



सत्यमेव जयते